

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

Item No. 8
CA(CAA)-170(PB)/2018

IN THE MATTER OF:

Erudite Shares and Securities Pvt. Ltd. with
Balar Marketing Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232 of the Companies Act

Order delivered on 08.10.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS:

For the Applicant/petitioner : Mr. Arun Saxena, Ms. Priya Verma, Advs. with
Mr. Shanu Pastore, CS

ORDER

Arguments heard. Order reserved.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

08.10.2018
Ritu Sharma